

JUDGMENTS FOR THE MONTH OF MARCH, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	RFA 98/2006	MALA BARUAH NEOG VS DIPALI BARUAH & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
2	2 nd	CrI.A. 212/2011	JOYAN-UDDIN AHMED VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
3	2 nd	CrI.A. 406/2013	RANJAN ALI @ RAMJAN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. K. SHARMA
4	2 nd	CRL.A(J) 102/2014	SANJIB SONOWAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B.K. SHARMA
5	3 rd	RSA 181/2004	KANAK CHANDRA GOSWAMI VS NIRADA DAS AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
6	3 rd	CRP 130/2005	SMTI LAXMI DEVI MAHATO & 5 ORS VS MEGHU RAI @ ROY	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
7	3 rd	RSA 89/2005	MOUSUMI DEB ROY & ORS VS BIJIT DEB ROY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
8	3 rd	CRP 17/2006	SMTI SAROJ PRAVA CHANDA AND ORS VS ON THE DEATH OF KIRAN SARKAR, HIS LEGAL HEIRS- SHRI NARAYAN SARKAR AND ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
9	3 rd	RSA 42/2012	SANJOY GOGOI & 3 ORS VS MADHAB CH. DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
10	3 rd	WP(C) 6219/2013	UTTAM DAS VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.K.GOSWAMI
11	3 rd	CrI.A. 163/2014	TOMEJ ALI VS THE STATE OF ASSAM AND 4 ORS	Appeals against acquittal	THE HON'BLE MR. JUSTICE B.K. SHARMA
12	3 rd	CrI.A. 290/2014	KUTUB UDDIN VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
13	4 th	WP(C) 708/2009	SHALIMAR CHEMICAL WORKS LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
14	4 th	WP(C) 709/2009	SHALIMAR CHEMICAL WORKS LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN

15	4 th	MC 2623/2013	NEW INDIA ASSURANCE CO. LTD. VS MD. ABDUL LATIF & ANR		HON'BLE MR. JUSTICE N. CHAUDHURY
16	4 th	WP(C) 4929/2013	SAILEN KUMAR SARMA VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	4 th	WP(C) 6191/2013	SHAH SYED AHADUR RAHMAN VS THE HON'BLE GAUHATI HIGH COURT	Promotion with respect to State Govt Employees	HON'BLE THE CHIEF JUSTICE (ACTING) MR K SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
18	4 th	CrI.A. 294/2014	MOSLEM UDDIN VS FARIDA BIBI & ANR	Appeals against acquittal	HON'BLE MR. JUSTICE B.K. SHARMA
19	4 th	CRP 424/2014	KRISHNA DUTTA @ KRISHNA CHANDRA DUTTA VS KESHAB CHANDRA SIDHYA & ANR.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
20	4 th	RSA 255/2014	KRISHNA DUTTA @ KRISHNA CHANDRA DUTTA VS KESHAB CHANDRA SIDHYA & ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR JUSTICE HRISHIKESH ROY
21	4 th	WA 102/2014	CAPT. VED BARUA VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K.SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
22	9 th	CrI.Rev.P. 579/2004	GAMESWARI DAS VS BHAIKAN BANIA AND OTHERS	Criminal Revisions against acquittal	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
23	9 th	RSA 56/2005	ABDUL MATIN CHOUDHURY AND ORS VS KAMAL KUMAR KUNDA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
24	9 th	CrI.A. 16/2006	BISWAJIT SARMA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
25	9 th	WP(C) 1573/2008	M/S ASSAM TRADING CO. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
26	9 th	WP(C) 2577/2008	M/S BALAJI ENTERPRISE VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
27	9 th	WP(C) 2581/2008	M/S. ASSOCIATED JUTE DEALERS VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
28	10 th	RSA 63/2004	KUSUMI MALLIK VS PIRABALA DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
29	10 th	Arb.A. 6/2006	MD. ABUBAKKAR BARBHUIYA VS MD. MOINUL HAQUE BORBHUIYA		THE HON'BLE MR JUSTICE HRISHIKESH ROY

30	10 th	CrI.A. 142/2006	MD. KACHEN ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
31	10 th	CrI.A. 154/2006	ANANTA SHARMA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
32	10 th	CrI.A. 157/2006	PARTH PRATIM BHUYAN @ DEBO BHUYAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
33	10 th	RFA 109/2006	ASSAM INDUSTRIAL DEV. CORP. LTD. VS B.S (ASSAM) INDUSTRIES PVT. LTD. & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
34	10 th	WP(C) 1211/2006	THE MANIPUR TEA CO. (P) LTD. & ANR VS A S E B & ORS	Electricity Disputes	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
35	10 th	WA 178/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S NANOTECH PVT. LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
36	10 th	WA 183/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S OZONE AYURVEDICS & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
37	10 th	WA 184/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S JERICHO DETERGENT (P) LTD	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
38	10 th	WA 185/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S HBL NIFE POWER SYSTEMS LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
39	10 th	WA 186/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S HINDUSTAN SEALS LTD	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
40	10 th	WA 187/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S PLAST INDIA ENTERPRISES & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
41	10 th	WA 188/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S POLYCON INDUSTRIES (P) LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
42	10 th	WA 189/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S TORSMA MACHINES LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
43	10 th	WA 190/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S JYOTI LABORATIES LTD. (PHASE-II)	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA

44	10 th	WA 192/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S UNICEM PAINTS (INDIA) PVT. LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
45	10 th	WA 193/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/SOZONE PHARMACEUTICALS LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
46	10 th	WA 194/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S GURU DETERGENTS & CHEMICALS PVT. LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
47	10 th	WA 195/2009	ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) & ORS VS M/S JYOTHI LABORATORIES LTD.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
48	11 th	MFA 37/2005	MADHUKAR KARWA VS EMPLOYEES STATE INSURANCE CO LTD AND ANR	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
49	11 th	Crl.A. 57/2006	AJIT MALAKAR VS THE STATE OF ASSAM	Appeals against acquittal	HON'BLE MR. JUSTICE B.K. SHARMA
50	11 th	RSA 140/2008	HAR KUMAR DHAR VS ON THE DEATH OF JAYANTA DUTT HIS LEGAL HEIRS BANI DUTTA (WIFE) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	11 th	WP(C) 432/2008	HINDUSTAN PETROLEUM CORPORATION LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
52	11 th	WP(C) 433/2008	HINDUSTAN PETROLEUM CORPORATION LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
53	11 th	WP(C) 436/2008	HINDUSTAN PETROLEUM CORPORATION LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
54	11 th	RSA 290/2010	NANDLAL RAJBHORE & 3 ORS. VS KALYANI JAIN & ORS.	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	11 th	RSA 24/2015	SRI JOGESH CHANDRA ROY & 2 ORS VS PRATAP CHANDRA ROY & 10 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
56	12 th	Test.Cas. 1/2000	NANTU DEY @ NANTU BHUSAN DEB VS SMTI SUKLA DHAR & ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
57	12 th	RSA 24/2004	MANIK CHAKRABORTY VS JATIN CH DAS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	12 th	Crl.A. 286/2005	MANJIL BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA

59	12 th	FAO 34/2006	MAHAVIR PRASAD SARAOGI VS SUPERINTENDENT OF TAXES	Appeals under order 43 Rule 1 CPC relating to temporar injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
60	12 th	CRP 115/2007	HAJI IDRIS ALI LASKAR & ANR VS MD. IBRAHIM ALI LASKAR	Civil Revision against orders in cases filed under section 6 of the specific Relief Act	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
61	12 th	WP(C) 5623/2008	SRI TARUN HAZARIKA VS THE STATE BANK OF INDIA & ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
62	12 th	WP(C) 6238/2010	KUSHAL KONWAR BARUAH VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
63	12 th	WP(C) 5260/2012	RUPALI DAS & ANR. VS THE STATE OF ASSAM & ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
64	12 th	WP(C) 6277/2012	MS JOSHOMAYEE DEVI VS INDIAN INSTITUTE OF BANK MANAGEMENT & 2 ORS	Compulsory retirement with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
65	12 th	CrI.A. 38/2013	GIRISH BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
66	12 th	WP(C) 6315/2014	SHUBHASISH ROY & 73 ORS VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
67	12 th	WP(C) 6827/2014	MD. ABDULLAH & 20 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
68	13 th	CrI.A. 23/2012	SMTI. MOUTUSHI SARKAR VS RAJIB SARKAR	Appeals against acquittal	THE HON'BLE MR. JUSTICE B.K. SHARMA

69	13 th	CrI.A. 282/2014	DHRUBA RABHA VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
70	16 th	WP(C) 4922/2013	MATIUR RAHMAN LASKAR & ANR VS THE STATE OF ASSAM AND 6 ORS	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
71	16 th	WP(C) 2146/2014	DIMBESWAR DUTTA VS THE STATE OF ASSAM AND 2 ORS	Settlement of land	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
72	16 th	WP(C) 3116/2014	SIBA SARMA & 7 ORS VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
73	16 th	WP(C) 3461/2014	SURAJIT CHAKRABORTY & 16 ORS VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
74	16 th	WP(C) 4254/2014	MATIUR RAHMAN LASKAR & ANR VS THE STATE OF ASSAM & 6 ORS	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
75	16 th	WP(C) 6569/2014	MRS. MINATI BRAHMA VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
76	17 th	RSA 108/2004	ABHINASH CHANDRA GHOSH VS PRABHAT RAM DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	17 th	RSA 150/2004	SHAKTI RAM GULATI AND ORS VS SMTI. LALPATI HALOI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
78	17 th	RSA 15/2006	AKBAR ALI KHAN & ORS VS JAMELA BEGUM & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
79	17 th	RSA 168/2006	ALPHINA BIBI & ORS. VS ABDUL RAQUIB & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	17 th	WP(C) 3463/2007	RAMESH CHANDRA HAZARIKA VS MANAGER, BETTYBARI T.E., MAZBAT & ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
81	17 th	RFA 18/2008	M/S. EAST FRONTIERS ENTERPRISE. VS THE STATE OF ASSAM & ORS.	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
82	17 th	CrI.A. 104/2011	BUDDHA BANIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
83	17 th	PIL 35/2011	PEOPLES'S RIGHT TO INFORMATION AND DEVELOPMENT IMPLEMENTING SOCIETY OF MIZORAM (PRISM) VS THE STATE OF MIZORAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA

84	17 th	CrI.A. 186/2012	UTPAL MISHRA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
85	17 th	CrI.A. 197/2014	REDAUL HUSSAIN KHAN VS NATIONAL INVESTIGATION AGENCY	Appeals against conviction under other Acts.	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE L. S. JAMIR
86	17 th	WP(C) 1086/2014	ALTAF HUSSAIN VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
87	17 th	PIL 5/2015	SHRI BIKASH SAIKIA VS THE STATE OF ASSAM & 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
88	18 th	MFA 16/2004	THE ORIENTAL INSURANCE CO. LTD. VS ABDULLAH SEIKH & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
89	18 th	CRP 403/2007	SRI SANTOSH KUMAR DAS VS SMTI MUKTI RANI DAS & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
90	18 th	WA 301/2012	THE STATE OF ASSAM & ANR VS ARUNIMA CHETIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
91	18 th	WA 302/2012	THE STATE OF ASSAM & ANR VS SMT. TARUNI HANDIQUE	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
92	18 th	WA 303/2012	THE STATE OF ASSAM & ANR VS SMTI MALATI HANDIQUE	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
93	18 th	WA 304/2012	THE STATE OF ASSAM & ANR VS CHANDIRAM NARAH	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
94	18 th	WA 305/2012	THE STATE OF ASSAM & ANR VS SMT. TRISHNA BORA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
95	18 th	WA 306/2012	THE STATE OF ASSAM & ANR VS LEKHAN BORGHAIN	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
96	18 th	WA 307/2012	THE STATE OF ASSAM & ANR VS SMT. DIPAMONI GOGOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
97	18 th	WA 308/2012	THE STATE OF ASSAM & ANR VS SYAMANTA KUMAR SAIKIA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
98	18 th	WA 309/2012	THE STATE OF ASSAM & ANR VS PRADIP KUMAR SARMA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
99	18 th	RSA 71/2014	ALHAJ MUJIBUR RAHMAN LASKAR VS SURAJIT DAS GUPTA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
100	18 th	RSA 93/2014	AINUL HAQUE & 5 ORS VS UMED ALI & 4 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM

101	18 th	WP(C) 4038/2014	FAKAR UDDIN AHMED VS THE STATE OF ASSAM AND 6 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
102	18 th	WP(C) 5103/2014	ABDUL KUDDUS ALI VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
103	18 th	WP(C) 5373/2014	ABDUS SABUR VS THE STATE OF ASSAM AND 6 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
104	18 th	WP(C) 5379/2014	M/S GEE TEE WOOD PRODUCTS & ORS VS THE STATE OF ASSAM AND ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
105	18 th	WP(C) 5415/2014	FAKAR UDDIN AHMED VS THE STATE OF ASSAM AND 6 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
106	18 th	WP(C) 5992/2014	DURGA CHARAN MANDAL VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE A.K. GOSWAMI
107	19 th	Intest.Cas. 1/2004	KALIKANTA KALITA VS MANAT KALITA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
108	19 th	RSA 43/2004	BUPAI URANG AND ORS VS SAUNI URANG AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
109	19 th	RSA 64/2004	POWAL BORA AND ORS VS CHENIRAM BORA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
110	19 th	MFA 64/2005	UNITED INDIA INSURANCE CO LTD VS GAYA ROY	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
111	19 th	CRP 406/2007	SRI JOYNATH GOUR VS THE ASSAM STATE TRANSPORT CORPORATION & ANR	Settlement of Fishery by the State Govt.	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
112	19 th	CRP 452/2007	CENTRAL BANK OF INDIA VS BIHARILAL SRIVASTAVA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY

113	19 th	CRL.A(J) 49/2011	SRI ATUWA MUNDA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
114	19 th	WP(C) 5623/2013	ABDUL HALIM @ HALIM ALI & 2 ORS VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE A.K. GOSWAMI
115	20 th	RSA 131/2003	CHANDAN KARBI PURKAYASTHA VS DILIP KUMAR CHANDA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
116	20 th	WP(C) 3023/2008	EMAMI LIMITED & ANR. VS THE STATE OF ASSAM & ANR.	Sales Tax	HON'BLE MR. K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) THE HON'BLE MR. JUSTICE P. K. SAIKIA
117	20 th	WP(C) 3500/2008	SHALIMAR CHEMICALS WORKS LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) THE HON'BLE MR. JUSTICE P. K. SAIKIA
118	20 th	WP(C) 3599/2008	G.D. PHARMACEUTICALS PRIVATE LTD. & ANR. VS THE STATE OF ASSAM & ANR.	Sales Tax	HON'BLE MR. K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) THE HON'BLE MR. JUSTICE P. K. SAIKIA
119	20 th	WP(C) 4330/2008	ASSAM CHEMICAL & PHARMACEUTICAL PVT. LTD. VS THE STATE OF ASSAM AND ANR.	Sales Tax	HON'BLE MR. K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) THE HON'BLE MR. JUSTICE P. K. SAIKIA
120	20 th	WP(C) 5622/2008	M/S SHARMA AYURVED PRIVATE LIMITED & ORS VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) THE HON'BLE MR. JUSTICE P. K. SAIKIA
121	20 th	WA 16/2015	JAGANNATH BHAGAWATI & ANR VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
122	23 rd	WP(C) 85/2005	NATIONAL BOARDS EMPLOYEES UNION VS THE STATE OF ASSAM AND ORS	Industrial Disputes Act, 1947	THE HON'BLE MR. JUSTICE B.K. SHARMA
123	23 rd	WP(C) 5108/2014	TAPAN CHANDRA DAIMARY VS THE STATE OF ASSAM AND 5 ORS	Settlement of Sand Mahal	THE HON'BLE MR JUSTICE A.K. GOSWAMI
124	23 rd	WP(C) 5950/2014	M/S MEGA ELECTRICALS-JOINT VENTRURE & 3 ORS VS THE UNION OF INDIA & 11 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE N. CHAUDHURY
125	23 rd	WP(C) 6916/2014	BINOY KUMAR ROY VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

				Teachers of Provincialized Schools	
126	23 rd	RSA 22/2015	PUTUL BAISHYA VS HARICHARAN PATGIRI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
127	24 th	RSA 39/2003	MOFIDA KHATUN & ANR VS TASLIMA BEGUM HAZARIKA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
128	24 th	RSA 162/2004	SECRETARY SADAR PATTY MASJID COMMITTEE VS WAHIDUR BEGUM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
129	24 th	CRP 82/2009	SARAT CH. GOGOI VS MRS ANJU DOLAKASHARIA & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
130	24 th	WP(C) 4811/2009	RAM DAS BARO VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
131	24 th	WP(C) 4977/2009	SUBHASH RAMCHIARY VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
132	24 th	WP(C) 4979/2009	BANESHWAR RAMCHIARY VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
133	24 th	WP(C) 5588/2009	DIPUL BARO VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
134	24 th	CRP 147/2012	RAJENDRA PRASAD BORA & ANR VS LOHIT PRAKASH DUTTA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE SUMAN SHYAM
135	24 th	WP(C) 3400/2014	TARINI DEV SARMAH VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

				Bodies and Universities and Institutions	
136	24 th	WP(C) 3638/2014	SMTI ILA SAIKIA VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
137	24 th	WP(C) 4544/2014	JITENDRA NATH SARMA VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
138	24 th	WP(C) 25/2015	MD. JALAL UDDIN VS THE STATE OF ASSAM AND 7 ORS	Settlement of Markets	HON'BLE MR. JUSTICE A.K. GOSWAMI
139	24 th	WP(C) 348/2015	MD. RUHUL AMIN VS THE STATE OF ASSAM AND 7 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE A.K. GOSWAMI
140	24 th	WP(C) 523/2015	FAKRUL ISLAM VS THE STATE OF ASSAM AND 8 ORS	Settlement of Markets	HON'BLE MR. JUSTICE A.K. GOSWAMI
141	25 th	Crl.A. 183/2006	LALDAS KARMAKAR & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
142	25 th	RSA 92/2006	NALIN CH. SARMA VS DAKHINPAT SATRA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
143	25 th	Crl.A. 279/2012	IMRAN KHAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
144	25 th	LA.App. 11/2013	SABITRI BALA ROY VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
145	25 th	LA.App. 12/2013	BHUPEN RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
146	25 th	LA.App. 13/2013	KAMEN RABHA & 2 ORS VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
147	25 th	LA.App. 14/2013	KASHI NATH BASUMATARY VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
148	25 th	LA.App. 15/2013	YABOK RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
149	25 th	LA.App. 16/2013	RANJAN DAIMARI & ANR VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

150	25 th	LA.App. 17/2013	DHANANJOY RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
151	25 th	LA.App. 18/2013	DADHILAL RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
152	25 th	LA.App. 19/2013	LALIT MOHAN RABHA & ANR VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
153	25 th	LA.App. 20/2013	CHAKRAPOTY RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
154	25 th	LA.App. 21/2013	MON BAHADUR KHATI VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
155	25 th	LA.App. 22/2013	SHATTABOTI BASUMATARY VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
156	25 th	RSA 1/2013	RAFIQUE AHMED @ RAFIQUE ALI AND 2 ORS VS ON THE DEATH OF MD EUNUS ALI HIS HEIRS AND LEGAL REPRESENTATIVE MUSTT. HANUFA BIBI AND8ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
157	25 th	CRL.A(J) 124/2014	MD NASIB HUSSAIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
158	25 th	CrI.A. 249/2014	MD. SAHAB UDDIN LASKAR VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
159	25 th	CRP 354/2014	PAWAN KUMAR SETHIA VS SMT. SAKALA DEVI THAKUR & 6 ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
160	25 th	LA.App. 9/2014	BAHUTI RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
161	25 th	LA.App. 10/2014	GITA RANI BORO VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
162	25 th	LA.App. 11/2014	KHARO RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
163	25 th	LA.App. 12/2014	RUMI RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
164	25 th	LA.App. 13/2014	BINAPANI RABHA VS THE STATE OF ASSAM & 2 ORS	Other First Appeals	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
165	25 th	WP(C) 5900/2014	PHAKHON OWARY VS THE STATE OF ASSAM AND 6 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

166	25 th	WP(C) 6181/2014	MONUJ KACHARI @ MONUJ SONOWAL VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE MICHAEL ZOTHANKHUMA
167	26 th	CRP 367/2009	SACHINDRA ROY & 13 ORS. (ON THE DEATH OF SUKHLAL ROY) VS BASANTI ROY (WIDOW) & 4 ORS. (ON THE DEATH OF BHABESH CH. ROY)	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
168	26 th	CrI.A. 151/2011	SIBA DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
169	26 th	WP(C) 2344/2013	MD. BAHARUL ISLAM VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR.JUSTICE MANOJIT BHUYAN
170	26 th	MC 3573/2014	M/S JAIN & ASSOCIATIES & 5 ORS VS MRS. NANDITA ACHARJEE		HON'BLE MR. JUSTICE SUMAN SHYAM
171	26 th	WP(C) 6076/2014	RAHUL KAR VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
172	26 th	WP(C) 1391/2015	THE ASSAM GOVERNMENT MARKETING CORPORATION LTD VS THE STATE OF ASSAM AND 2 ORS	Award of contracts by the State or its instrumentalities	HON'BLE Mr. JUSTICE MANOJIT BHUYAN
173	27 th	RSA 109/2013	ABU BAKKAR SIDDIQUE & 2 ORS VS ANOWAR HUSSAIN & 6 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
174	27 th	CRL.A(J) 128/2014	AMINUL ISLAM VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
175	30 th	MFA 72/2004	ASSAM STATE ELECTRICITY BOARD VS SMT. RENU BORAH	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
176	30 th	CRL.A(J) 101/2011	SRI BIHU DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
177	30 th	CrI.A. 142/2012	RABILAL GOALA @ GUADA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
178	30 th	Review.Pet. 64/2013	SRINIVASA REDDY VOLADRI VS THE UNION OF INDIA & ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA

179	30 th	WP(C) 992/2014	BIJIT SAIKIA & 3 ORS VS THE STATE OF ASSAM AND 5 ORS	Regularisation of ad hoc appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
180	30 th	WP(C) 3606/2014	ANJAN TAYE VS THE STATE OF ASSAM AND 9 ORS	Settlement of Markets	HON'BLE MR. JUSTICE A.K. GOSWAMI
181	30 th	WP(C) 3710/2014	RATNESWAR TAYE VS THE STATE OF ASSAM AND 6 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE A.K. GOSWAMI
182	30 th	WP(C) 3796/2014	DEEP KUMAR DOLEY VS THE STATE OF ASSAM AND 10 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE A.K. GOSWAMI
183	30 th	WP(C) 4321/2014	RATNESWAR TAYE VS THE STATE OF ASSAM AND 7 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE A.K. GOSWAMI
184	31 st	RSA 254/2005	SUBODH CH. SARKAR & ORS VS DULAL CH. GORE & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
185	31 st	CRP 266/2008	TARKESWAR THAKUR & ANR VS AJAY KR. VERMA	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
186	31 st	WA 235/2008	ANAMIKA ACHARYYA VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
187	31 st	CRP 67/2009	SMTI. PRANATI SARMA VS SRI GANESH PHUKAN	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
188	31 st	SAO 4/2010	MRS. SUMITRA ROY & 2 ORS VS JAGADISH CH. RAI 3 ORS	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE SUMAN SHYAM
189	31 st	MACApp. 163/2012	SMT. MANIKA SIL VS THE STATE GOVT. OF ASSAM & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
190	31 st	CrI.L.P. 28/2014	SMTI REKHA BHARGAVA VS AMRIT BHARGAVA & ANR		THE HON'BLE MR. JUSTICE B.K. SHARMA